

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/338/ (IB)/2017

NAME OF THE PETITIONER(S) : J. MURUGAN

NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

2.	ROHAN RATASEKARAN In J - ADITHYAN REDDY	Counsel for Petitioner	Rat 1
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ORDER

Counsel for petitioner present and submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. Assistant Manager (Legal) representing the respondent company present and prayed time to settle the issues with the petitioner. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)